

From,

Krishna Swaroop Dhar Dwivedi, H.J.S.,
I/c Joint Registrar (Judicial) (Services),
High Court of Judicature at
Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 433/Admin (Services)/2021 Dated: Allahabad: September 09, 2021

Subject:	<u>Regarding Nomination for One Day Online e-Refresher Workshop for Family Court Judges on 18 September, 2021 (Saturday).</u>
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Sir,

With reference to your letter no. JTRI/1270 dated 07.09.2021 on the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to nominate all the Principal Judges and Additional Principal Judges, Family Court, as are functional in the State of Uttar Pradesh for participation in the One Day Online e-Refresher Workshop for Family Court Judges, scheduled to be organized on **18.09.2021 (Saturday)**.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours faithfully,

sd/-
I/c Joint Registrar (Judicial) (Services)

No. 433(i)/Admin. (Services)/2021 Dated: Allahabad: September 09, 2021

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the Principal Judges & Additional Principal Judges, Family Courts, subordinate to the High Court of Judicature at Allahabad with the request to participate in the aforementioned e-Refresher Workshop, scheduled to be held on **18.09.2021 (Saturday)**.
3. All the District & Sessions Judges, subordinate to the High Court of Judicature at Allahabad.
4. The Deputy Registrar, Admin.(A-3) Section, High Court, Allahabad.
5. The Joint Registrar (J) (Computer), High Court, Allahabad.

sd/-
Assistant Registrar (Services)